

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ENDORSEMENT

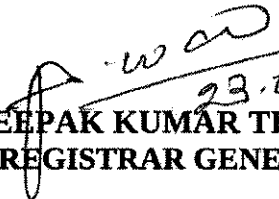
Endt. No. 7076 /  
III-6-5/16 (JJC-59)

Bilaspur, dated 23/07/2021

Copy of Notification No. F 11-3/2013/WCD/50 dated 19/07/2021 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chadravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance and I.&E./S.&A.Cell/Judicial), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur *for information.*
- (19) District & Sessions Judge, Raigarh *for information & necessary action.*
- (20) Joint Registrar (S.&A. Cell/ C.S.J.A.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/D.E. & E./Admn./O/o R.G.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*

- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Shri Damodar Prasad Chandra, III Civil Judge Class-II & Judicial Magistrate First Class, Raigarh for information & compliance.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) Assistant Registrar / Section Officer / In-charge, Accounts / Budget / Checker / Complaint / District Establishment / Establishment / I.&E. / Juvenile Justice Cell / Pension / Protocol / Record Room (Admn.) / S.&A. Cell, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.

  
23.07.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

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**Government of Chhattisgarh**  
**Women and Child Development Department**  
**Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar**

// Notification //

Nawa Raipur, Atal Nagar, Dated 19/07/2021

NO. F 11-3/2013/WCD/50. In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government hereby, reconstitutes the Juvenile Justice Board by notifying Judge (Principal Magistrate), mentioned in column (4) as Chairman and including Social workers duly selected by the State Level Selection Committee as members for the area mentioned in column (3) of the table below, namely:-

TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Raigarh	Raigarh	Shri Damodar Prasad Chandra, III Civil Judge Class-II & J.M.F.C Raigarh

By order and in the name of the  
Governor of Chhattisgarh.

  
(Reena Baha Saheb Kangale)  
Secretary

Govt. of Chhattisgarh  
Department of Women and Child Development

Nawa Raipur, Atal Nagar, Dated 19/07/2021

Endos. NO. F 11-3/2013/WCD/50

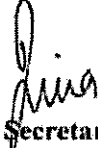
**Copy Forwarded To:**

1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur .
2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no. 5624 III -6-5/16(JJC-59) Bilaspur, dated 18 June 2021
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur .
4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur.
5. Secretary Govt. of Chhattisgarh, General Administration Department .
6. Honourable District & Session Judge District Raigarh of Chhattisgarh .

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7. Director General of Police, Police Headquarter, Raipur.
8. Divisional Commissioner - Bilaspur.
9. Director, Directorate of Women and Child Development, Chhatisgarh Raipur.
10. Chairman/Member (All) Shri/Smt./Ku. Shri Damodar Prasad Chandra, III Civil Judge Class-II & J.M.F.C Raigarh of Juvenile Justice Board/Child Welfare Committee Raigarh.
11. Collector, District Raigarh of Chhattisgarh.
12. Dist. Programme Officer/ District Women and Child Development Officer, Department of Women and Child Development, District Raigarh Chhattisgarh.
13. Superintendent Observation Home/Place of Safety/Special Home  
-----for information and necessary action.
14. Comptroller, Government Press, Nava Raipur Atal Nagar for publication in the Next Gazette.

  
Secretary  
Govt. of Chhattisgarh  
Department of Women and Child Development